

Appointment of Judges

3310. SHRI KALI PRASAD PANDEY: Will the Minister of LAW AND JUSTICE be pleased to state the number of appointments of judges made in the Supreme Court and various High Courts during the period from January, 1985 to July, 1985 to fill up the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : From January 1, 1985 to 31st July, 1985, appointments of 16 permanent Judges and Additional Judges in the High Courts were notified. During the same period, appointments of 4 Additional Judges as permanent Judges in the High Courts were also notified.

In the Supreme Court the senior most Judge was appointed as the new Chief Justice of India on 12-7-1985.

Construction of Electronic Telephone Exchange Building at Una (Himachal Pradesh)

3311. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have purchased land for the construction of an Electronic Exchange Building at Una in Himachal Pradesh ;

(b) if so, whether any priority has been given to the construction of the building in this regard, in view of the proposed installation of the Electronic Exchange at this District Headquarters ; and

(c) if so, the estimated cost of the project, the likely period for the construction of the building and the date by which the construction work would start ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The estimated cost of the project is Rs. 32.47 lakhs. The construction is likely to start by October 1985 and the building is likely to be completed within one year subject to availability of resources.

Introduction of "Secondary Area Switching" concept in the Operation and Management of Telecommunication Facilities

3312. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether decision has been taken to introduce the "Secondary Area Switching" concept in the operation and management of telecom facilities during the current financial year ; and

(b) if so, the main features thereof and the likely date by which it would be introduced ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. A decision was taken by the Telecom. Board to reorganise management of Telecom. Circles on the basis of Secondary Switching Area. Necessary orders were issued on 8.4.1985.

(b) The Secondary Switching Area would constitute the basic management/operative unit for the Circle which will be called the Telecom. District. With increase in workload, these Districts will not be bifurcated any further, instead the management level would change. Depending upon the workload the Telecom. Districts will be headed by a District Engineer, Telecom. District Manager or a General Manager. All the Districts so constituted will form part of the respective territorial Circle.

The Scheme is in the process of being implemented.

Production of yarn for man-made fibres during Seventh Five Year Plan

3313. SHRI SANAT KUMAR MANDAL : Will the Minister of PETROLEUM be pleased to state :

(a) the target for the production of various types of yarn for man-made fibres during the Seventh Five Year Plan ;

(b) the particulars of the private and public sector companies which have been issued letters of intent/licences for expansion or installation of new units and their capacity ; and

(c) the reasons why, while granting sanction for the setting up/expansion of